

patience, restraint, wisdom, statesmanship and perhaps, most of all, vision from all concerned.

PROF. MADHU DANDAVATE : And firmness ?

SHRI RAJIV GANDHI : And firmness — that was included in 'wisdom'.

We are two ancient civilisations and it is in this perspective that we have to view solutions to our problems.

Sir, the very survival of a political order is dependent on the foundations of the moral order that it is based on. Our freedom struggle was based on the two values of truth and non-violence. Contemporary nation-building, the moral inspiration that we have in building our nation, comes from these values. It comes from our traditional values of tolerance, of absorption, of synthesis, of respect to all religions, of the cross—fertilisation of ideas. But this only comes about when there is self-confidence in ourselves. If we are not self-confident, we are always afraid of losing our culture, of losing our religion, and we turn within instead of looking beyond. It is this self-confidence that we need in the country today to destroy the barriers that we are building to protect ourselves in our regions, in our languages, in our religions and in our castes. The need of the hour is unflinching secularism, unity in our democracy in maintaining the essential values of our heritage. Panditji has said that we are small men serving great causes, but because the cause is great, something of that greatness falls upon us. It is in that spirit that we shall strive undaunted, undeflected and unfazed. //

MR. DEPUTY-SPEAKER : A number of amendments have been moved by Members to the Motion of Thanks. Shall I put all the amendments to the vote of the House together or does any hon. Member want any particular amendment to be put separately ?

I find nobody is pressing. I shall now put all the amendments together to the vote of the House.

Amendments Nos. 17 to 27, 298 to 303 and 312 to 353 were put and negatived.

PROF. MADHU DANDAVATE : Just now, the Prime Minister said that there should be no genocide, but you have put all the amendments to genocide.

MR. DEPUTY-SPEAKER : I have done that with the consent of the Members !

MR. DEPUTY-SPEAKER : I shall now put the main Motion to the Vote of the House. The question is :

"That an Address be presented to the President in the following terms.

"That the Members of Lok Sabha assembled in this Session are deeply grateful the President for the Address which he has been pleased to deliver to both Houses of Parliament assembled together on the 23rd February, 1987."

The motion was adopted.

13.13 hrs.

*The Lok Sabha adjourned for Lunch till
Fifteen minutes past Fourteen of the
Clock.*

*The Lok Sabha re-assembled after Lunch
at Twenty Minutes past Fourteen
of the Clock*

MR. DEPUTY SPEAKER *(in the Chair)*

MR. DEPUTY-SPEAKER : Now, we will take up matters under Rule 377 Shri Raj Kumar Rai.

MATTERS UNDER RULE 377

[*Translation*]

(i) **Need to take stringent measures to curb the production of spurious medicines in the country.**

SHRI RAJ KUMAR RAI (Ghosi) : Mr. Deputy Speaker, Sir, under Rule 377 I would like to submit the following :-

Delhi Administration has conducted enquiry into 103 drug manufacturing companies. It is not only a social but also a national obligation that drug manufacturing

companies should manufacture drugs with good intentions and not putting human life into danger because it would not only be immoral but inhuman also. I think people indulging in such activities should be condemned, in strongest words.

The Government should take stern action and fix norms in this regard so that these companies may never dare to play with the life of any person—rich or poor.

[English]

(ii) **Need to send a Central team to Coimbatore district of Tamil Nadu to assess the damage caused by recurring drought and to suggest relief measures.**

SHRI C. K. KUPPUSWAMY (Coimbatore) : Sir, in my constituency, in Coimbatore District, the people living in Palladam taluq, Tiruppur, Sulur Union, S.S. Kulam, Madukkarai and Perur, have been severely affected due to acute drought and famine condition. On account of failure of monsoon consecutively for the last three years in this part of Tamil Nadu, there is acute scarcity of drinking water. The cattle are the worst affected due to non-availability of fodder and drinking water. All the wells, tanks, small lakes and rivulets have gone dry. In spite of the repeated requests by all concerned, the State Government has not so far come forward to mitigate the sufferings of the people in this District.

I would, therefore, request the Centre kindly arrange to send a team of officials to the District for survey and to know the gravity of drought and famine situations so that the Union Government may be in a position to work out schemes under the new 20-Point Programme for provision of drinking water, employment opportunities and other facilities to the lakhs and lakhs of affected people as also fodder of the cattle.

(iii) **Need to provide better terms and conditions of service to doctors selected for appointment in Lakshadweep Islands.**

SHRI P.M. SAYEED (Lakshadweep) : I make a special mention to point out that a number of vacancies of doctors in Lakshadweep which in itself are not sufficient, remain vacant. Out of the 29 sanction-

ed strength of doctors 12 posts are laying vacant. The post of Gynaecologist, ENT Specialists, Paediatrician, Anaesthesia specialist being vacant, cause a great harm to the health of the people. The main reason is stated to be that the doctors selected for the posts fail to join duty in the islands mainly because the amenities available for them are scanty and consequently the public health and family welfare programmes remains most unsatisfactory.

I would, therefore, strongly appeal that special terms and conditions of service for the doctors to be appointed in Lakshadweep be drawn up forthwith. This would work as an incentive for them to serve even under hard conditions of living in the Islands.

(iv) **Demand for introduction of a passenger train between Pune and Ahmedabad via Civa, Vasai.**

SHRI ANOOPCHAND SHAH (Bombay North) : People of Pune in Maharashtra are demanding a passenger train between Pune and Ahmedabad VIA Diva/Vasai line for the last several years. This new line will minimize the distance between Pune and Ahmedabad by about 60 Kms., journey time by about four hours and will give relief to the passengers from their present hardships.

Introduction of this new train will minimize the pressure on suburban traffic of Bombay. People of Pune had a programme for 'Andolan' and 'Satyagrah' but they have faith in the Railway Minister, and are waiting for Minister's early action and announcement for this train.

I request the hon. Minister of Railway to give approval for this new train between Pune and Ahmedabad from 1st April 1987. There is no need of any infra-structure as insisted upon by Railway Board between Vasai and Diva, to run one passenger train daily. Today, goods traffic has been operating with 70 to 80 bogies on this line, for about three years. There is no point in operating goods traffic only.

I hope hon. Minister will make the necessary announcement soon, considering the strong feelings of the people.